

ITEM NO.70

REGISTRAR COURT.1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).14376/2012

PRABHAWATI AGARWAL & ORS.

Petitioner(s)

VERSUS

SHEIKH BARIK ALI & ORS.

Respondent(s)

Date: 13/12/2012 This Petition was called on for hearing today.

For Petitioner(s)

Mr Apoorva Agrawal, Adv.
Mr. Mushtaq Ahmad, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Reminder be issued to the concerned ld. District Court for forwarding the status of service report on respondent Nos. 7,8,13,14,16,18 and 19.

List again on 28.1.2013.

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|(M.A.SAYEED)
|REGISTRAR

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